

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3892
ANSWERED ON:17.12.2012
GRANT UNDER DDRS
Patle Kamla Devi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the allocation made for chhattisgarh under the Deendayal Disabled Rehabilitation Scheme for the year 2011-12;
- (b) the amount of funds for which proposal has been received from chhattisgarh against the amount of funds allocated along with the time by which the remaining amount is likely to be released; and
- (c) the number of Non-Governmental Organisations in the State to which funds have been sanctioned under the said scheme by the Government along with the amount of funds sanctioned for each organization?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) and (b): The notional allocation made for Chhattisgarh under the Deendayal Disabled Rehabilitation Scheme (DDRS) for the year 2011-12, the amount of funds for which proposals have been received from the State Govt. of Chhattisgarh and the amount released to Non- Government Organizations (NGOs) during that period are given as under:-

Rs. in lakhs

Year Notional allocation Funds involved in proposals received from State Govt.

(as per State Govt. Recommendation) Funds released to NGOs
2011-12 80.00 99.12 54.68

Proposals, complete in all respects, received in a financial year are processed for grant during the year. However, in case of deficiency in documents, if any, the grant is released only after rectification of the deficiency.

(c) A statement indicating details of NGOs and amount of grants released to them under DDRS during 2011-12 is given at Annexure.